

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH, (COURT-II)**

**Item No. 229**  
**(IB)-1138(ND)2018**  
**IA-2020/2020**

**IN THE MATTER OF:**

M/s R J Packwells Pvt. Ltd. ... Applicant/Petitioner

Versus

M/s. Nibula Print And Pack Pvt. Ltd. ... Respondent

**Under Section: 9 of IBC, 2016**

**Order delivered on 17.02.2021**

**CORAM:**

**SHRI. ABNI RANJAN KUMAR SINHA,**  
**HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,**  
**HON'BLE MEMBER (T)**

**PRESENT:**

Mr. Shailendra Singh & Ms. Muskaan Garg, Advocates for RP, Adv. Ritesh Khare, Adv. Raj Dev Singh & Adv. Akhilesh for the Applicant., Ms. Neha Mathen, Adv. for Resolution Applicant, Adv. Ritesh Khare and Adv. Akhilesh for the Applicant in IA 2020/2020.

**ORDER**

Renotify this case on 26.02.2021.



**(T.S SINGH)**  
**COURT OFFICER**